## (20)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P.MOHAN KUMAR

COUNSEL FOR

SPONDENT

2- A.M. Tlango

Compet For

## **ORDER**

Counsel representing both the parties are present and submitted that there is a connected matter, TCP/200/2016 filed u/s 397/398. Both the counsel further submitted that the parties are intending to settle the issues and prayed time to report the final outcome of the settlement talks. Time extended at their request. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc